

HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 6748-RG

Dated, Calcutta, The 15th May, 2009

In terms of Notification No. **5954 RG dated 15.04.09** it is notified for general information that the following Judicial Officers will come under the zone of consideration for promotion in the cadre of District Judge entry level subject to fulfilment of eligibility criteria in such manner as Hon'ble Court will deem fit and proper and subject to the decision of the Hon'ble Supreme Court in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and in W.P. (C) 46 of 2007.

<i>SL. NO.</i>	<i>NAME OF THE OFFICER</i>	<i>PRESENT POSTING</i>
1)	Shri Sukhdeb Singh Anand	CMM, Calcutta
2)	Shri Debabrata Mukherjee	CJM, Hooghly
3)	Masuk Hossain Khan	CJM, Birbhum.
4)	Smt. Sumitra Roy	CJM, Barasat.
5)	Yasmin Fatma	CJM, Balurghat
6)	Shri Sankar Mani Tripathi	CJM, Burdwan.
7)	Shri Monojyoti Bhattacharya	CJM, Cooch Behar.
8)	Smt. Arti Sharma Roy	CJM, Bankura
9)	Smt. Subhra Ghosh	ACJM, Rampurhat.
10)	Shri Pradip Kr. Ray	Civil Judge (Sr. Div.), Burdwan.
11)	Shri Uttam Kr. Nandy	CJM, Darjeeling
12)	Shri Narendra Nath Dasgupta	CJM, Paschim Medinipur.
13)	Jahir Ahmed	CJM, Purulia.
14)	Shri Santanu Jha	CJM, Murshidabad.
15)	Smt. Rajashree Basu Adhikary	ACJM, Barrackpore
16)	Shri Bidyut Kr. Ray	Civil Judge (Sr. Div.), Cooch Behar.
17)	Shri Arabindo Panti	Civil Judge (Sr. Div.), Lalbagh, Murshidabad.
18)	Shri Arghadeb Khan	ACJM, Buniadpur
19)	Shri Shyam Prakash Rajak	Dy. Registrar, Human Rights Commission.(Deputation)
20)	Shri Rabi Ranjan Chakraborty	ACMM, Calcutta.

21)	Shri Apurba Sinha Roy	CJM, Alipore.
22)	Shri Tarak Nath Bhagat	Dy. Registrar, W.B. Taxation Tribunal.(Deputation)
23)	Shri Ajay Kr. Mukherjee	ACJM, Sealdah.
24)	Shri Jayanta Koley	ACJM, Alipore.
25)	Shri Partha Sarathi Chatterjee	Civil Judge (Sr. Div.), 1 st Court, Barasat.
26)	Smt. Ashima Pal	Civil Judge (Sr. Div.), Islampore.
27)	Smt. Ali Biswas (Sarkar)	Civil Judge (Sr. Div.), Darjeeling.
28)	Shri Sovan Kr. Mukhopadhyay	Registrar cum Dy. Secy. State Legal Service Authority. (Deputation)
29)	Shri Gopal Chandra Karmakar	CJM, Nadia.
30)	Shri Fatik Chandra Mondol	Civil Judge (Sr. Div.), Addl. Court, Hooghly.
31)	Shri Hidayatullah Bhutia	ACJM, Bolpur
32)	Shri Sukumar Ray	Administrative Officer, WBJA (Deputation)
33)	Shri Subash Kr. Kar	CJM, Jalpaiguri
34)	Smt. Shampa Dutta (Paul).	Civil Judge (Sr.Div.), 1 st Court, Bankura
35)	Chowdhury Hefazat Karim	Civil Judge (Sr. Div.), Kalna.
36)	Md. Shabbar Rashidi	ACJM, Ghatal
37)	Shri Raja Chatterjee	Judge, S.C.C., Sealdah.
38)	Shri Himadri Shankar Ghosh Hazra	ACJM, Islampur.
39)	Shri Prasad Kr. Roy	Dy. Registrar, West Bengal Admn. Tribunal, Calcutta. (Deputation)
40)	Smt. Sudeshna De Chatterjee	ACJM, Serampore.
41)	Shri Alok Kr. Chowdhury	Civil Judge (Sr. Div.), Jangipore.
42)	Smt. Sanchita Sarkar	Judge, 6 th bench, PSCC, Calcutta.
43)	Shri Sandip Chowdhury	Civil Judge (Sr. Div.), Diamond Harbour.
44)	Shri Sunirmal Dutta	CJM, Howrah
45)	Shri Subhasis Ghosh	Civil Judge (Sr. Div.), 10 th Court, Alipore.
46)	Shri Abhijit De	ACJM, Kurseong.
47)	Shri Sudhir Kumar	CJM, Raiganj.
48)	Smt. Sonali Nandy	Civil Judge (Sr. Div.), 7 th Court, Alipore.
49)	Shri Shyam Sundar Das	ACJM, Jangipur
50)	Shri Bibhuti Narayan Singh	CJM, Malda.

51)	Jahangir Kabir	Registrar, City Civil Court, Calcutta.
52)	Shri Dulal Chandra Kar	ACJM, Basirhat.
53)	Shri Subhasis Ghosal	ACJM,Ranaghat
54)	Shri Tapas Chandra Das	ACJM, Diamond Harbour.
55)	Shri Amit Chakraborty	ACJM,Siliguri
56)	Smt. Durga Khaitan	ACJM,Katwa
57)	Smt. Rupanjana Chakraborty	Civil Judge (Sr. Div.), 3 rd Court, Paschim Medinipur
58)	Shri Pradip Banerjee	ACJM, Chandannagar.
59)	Syed Neyazuddin Azad	Civil Judge (Sr.Div.),Malda
60)	Shri Suratheswar Mondol	ACJM,Kalimpong
61)	Smt. Kaberi Basu	ACJM, Kalna.
62)	Shri Diptendra Nath Mitra	Civil Judge (Sr.Div.),Dinhata
63)	Smt. Yasmin Ahmed	ACJM,Toofanganj
64)	Shri Sandip Kr. Manna	ACJM,Durgapur
65)	Shri Sanjoy Kr. Das	Registrar, Civil Court, Paschim Medinipur
66)	Shri Somnath Chakraborty	Registrar, Civil Court, Alipore
67)	Shri Sujit Kr. Mehrotra	Registrar, Civil Court, Burdwan
68)	Shri Sanjoy Mukhopadhyay	Civil Judge (Sr. Div.), 1 st Court, Howrah
69)	Smt. Manjushree Mondol	Civil Judge (Sr.Div.)& Asst. Sess. Judge, Alipurduar
70)	Shri Anupam Mukherjee	ACJM,Mathabhanga
71)	Shri Manas Basu	CJM, Port Blair
72)	Smt. Dipali Shrivastava (Sinha)	Civil Judge (Sr.Div.),Ghatal
73)	Shri Arup Kr. Das	ACJM,Arambagh.
74)	Shri Jyotirmoy Chandra	Civil Judge (Sr. Div.), Asansol.
75)	Molla Asgar Ali	ACJM,Bongaon
76)	Smt. Sujata Kharga	Civil Judge (Sr. Div.), 1 st Court, Krishnagar.
77)	Shri Mahananda Das	ACJM,Kalyani.
78)	Shri Tapan Kr. Mondol	ACJM, Uluberia.

All the above eligible Officers are directed to send 10 copies of their contested judgement, five Civil and five Criminal delivered in May and June, 2008 by 30.05.2009.

By order,

Sd/-

Registrar Judicial Service-in-Charge